

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

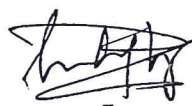
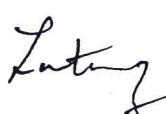
(22)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CA/5/2016  
NAME OF THE APPLICANT : SYNTHITE INDUSTRIES LTD  
UNDER SECTION : 14(1)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1)	Amind Pandey (Senior Counsel) Archana	Applicant	
2)	Imthiaz Ahamed for Goutham Kumar	Counsel for Objected Shareholder	

ORDER

Counsels for both the parties are present. Matter is adjourned for submissions of final arguments. Put up on 12.02.2018 at 10.30 A.M.

sd/-  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

ghk